

[श्री :धु ि ये]

इंद्रोद्भूत नहीं कर पाया। आपके सचिवालय ने सारा पत्र व्यवहार राष्ट्रपति से मिनिस्टरों की माफ़त किया था। उस समय डिप्टी स्पीकर सदन में मौजूद थे और उन्होंने बहुत ही तर्कार में ऊपर स्ट्रक्चर पास किया और कहा कि प्रो. बृशल हसन इसके बारे में खुलासा करें। उसमें क्यों विलम्ब किया गया है? अभी तक अध्यक्ष महोदय शुक्रवार के बाद इतने दिन हो गये, यह सत्र ता. 20 को समाप्त हो रहा है क्या नूशल हसन साहब इसके बारे में कोई वक्तव्य देंगे और सदन से माफी मांगेंगे? अध्यक्ष महोदय, मेम्बरो के अधिकारों को इस तरह से समाप्त किया जायगा तो इस बात को हम लोग बरदायत नहीं कर सकते हैं। आप सरकार को फिर एक दफा आदेश दीजिये कि ता. 20 से पहले उनका वक्तव्य आये।

MR. SPEAKER: It will be sent to the Minister.

COMMITTEE OF PRIVILEGES
THIRTEENTH REPORT

DR. HENRY AUSTIN (Ernakulam): Sir, I beg to present the Thirteenth Report of the Committee of Privileges.

COMMITTEE ON THE WELFARE
OF SCHEDULED CASTES AND
SCHEDULED TRIBES

THIRTY-FIRST, THIRTY-SECOND AND
THIRTY-THIRD REPORTS

SHRI D. BASUMATARI (Kokrajhar): Sir, I beg to lay on the Table the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

(1) Thirty-first report on action taken by Government on the recommendations contained in their Fifteenth Report on the Ministry of Finance (Department of Reve-

nue and Insurance)—Reservations for, and employment of Scheduled Castes and Scheduled Tribes in the Life Insurance Corporation of India and facilities/concessions provided to Scheduled Castes and Scheduled Tribes by the Life Insurance Corporation of India.

(2) Thirty-second Report on action taken by Government on the recommendations contained in their Twenty-first Report on the Ministry of Education and Social Welfare (Department of Education)—Admission and other facilities for Scheduled Castes and Scheduled Tribes in Indian Institutes of Technology and Indian Institute of Science, Bangalore.

(3) Thirty-third Report on action taken by Government on the recommendations contained in their Twenty-second Report on the Ministry of Home Affairs—Tribal Development Blocks in Madhya Pradesh.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Mr. Basumatari represents that particular area where there are tribals. He himself belongs to a Scheduled Tribe. May I know whether the atrocities being committed on the Bodo tribals in Assam have been brought to his notice and whether as the Chairman of this esteemed committee, he has been able to do anything to stop these atrocities?

SHRI D. BASUMATARI: It is they who instigated the simple Bodo tribals to fight amongst themselves.

COMMITTEE ON ABSENCE OF
MEMBERS FROM SITTINGS OF
THE HOUSE

EIGHTEENTH REPORT

SHRI CHANDRIKA PRASAD (Balija): Sir, I beg to present the Eighteenth Report of the Committee on Absence of Members from the Sittings of the House.